

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Criminal Appeal No(s). 569/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

NATTHA SINGH

Respondent(s)

Date : 25-11-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Mr. Rajeshri Nivuratirao Reddy, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Appearance :Ld. counsel for petitioner is present.  
Ld. Counsel for respondent is present.

Issue reminder for records.

Service is awaited on the Sole Respondent. However, Ms. Rajeshri Nivuratirao Reddy, Ld. Advocate-on-Record undertakes to appear for the Sole Respondent. She seeks and is given one week time to file the vakalatnama and four weeks time to file the counter affidavit.

List again on 31.01.2020.

SURINDER S. RATHI  
Registrar

PM